

केन्द्रीय प्रशासनिक अधिकरण न्यायपीठ में
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

आदेश पत्र
ORDER SHEET

आवेदन सं० 200 का
ORIGINAL APPLICATION No. 312 of 2004

आवेदक
Applicant(s)

M.C. Joy

प्रत्यर्थी
Respondent(s)

*401, Secretary, M/o P.W. & Pensions,
New Delhi and am.*

आवेदक (आवेदकों)

की ओर से अधिवक्ता

Advocate for

Applicant(s)

Mr. C.S.G. Nair

प्रत्यर्थी (प्रत्यर्थियों)

की ओर से अधिवक्ता

Advocate for

Respondent(s)

रजिस्ट्री के टिप्पण
Notes of the Registry

अधिकरण के आदेश
Orders of the Tribunal

प्रस्तुतीकरण की तारीख : *23/4/04*
Date of Presentation :

पंजीकरण की तारीख : *27/4/04*
Date of Registration :

विषय : *Inclusion of DA*
Subject : *in DCRG*

तैनाती की तारीख : *28/4/04*
Date of Posting :

amp 27/4/04

28.4.04
7

Mr. CSG Nair
Mrs. K.Girija, ACGSC

Heard. Mrs. K.Girija appears for the respondents. Application is admitted. Respondents may file reply statement within four weeks with copy to the applicant who may file rejoinder if any, within two weeks thereafter.

List before RC for completion of pleadings on 18.6.2004

H.B.D.
HPD(AM)

AVH
AVH(VC)

28.4.04

IV

20.1.05
(13)

Mr.CSG Nair
Mrs.K.Girija, ACGSC(rep)

C-II

RC

None for either side.

No reply filed yet. Call on 05.08.2004.

[Signature]

18.06.2004

20/1

When the matter came up for hearing the learned counsel for respondents in the OA submitted that this Court earlier has granted some relief to the respective applicants in similar matter. Thereafter on the basis of the interim order of Hon'ble High Court of Kerala in that matter and further developments in the matter is awaited she sought an adjournment. In view of that one month's time is granted. Post after one month.

KVS(JM)

kkj

Reply not filed

27/4/04

(24/4)

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RC

None for either side.

No reply filed yet. Call on 17.09.2004.


05.08.2004

No reply filed.

Re: 16/9/04

RC

None for either side.

No reply filed yet. As last chance call on 29.10.04.


17.09.2004

Reply not filed.

Re: 28/10/04

Reply filed on 28-10-04 returned to cure defects.

Re: 29/10/04

RC

None for either side.

Reply has not been represented yet. Call on 24.11.2004.


29.10.2004

Reply not represented yet.

Re: 22/11/04

No sitting in RC on 24/11/04. Renotified to 02/12/04.

Re: 22/11/04

24.2.05

AVH

C-I

(7) Mr.CSG Nair
Mrs.K.Girija,ACGSC

At the request of the counsel for the respondents adjourned to 2.3.05

By order


C.O.I

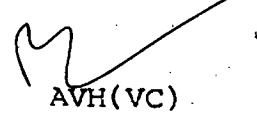
asp


2.3.05

C-I

(11) Mr.CSG Nair
Mrs.K.Girija,ACGSC

Counsel for the respondents seeks and is granted three weeks time for filing additional reply statement. Rejoinder thereto shall be filed within two weeks thereafter. List before RC for completion of pleadings on 14.4.05


AVH(VC)

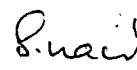
 asp

11-8-05
30

Mrs K Girija(rep)

MA-762/05 for reception of additional reply statement is allowed.

Post the O.A. a/w OA-174/04.


SN(VC)
11 8-05

trs

रजिस्ट्री के टिप्पण
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R-2 represented
reply statement
on 30.11.04.

11/12/04

RC sitting of 02/12/04
adjourned to 03/12/04.

02/12/04

RC

None for either side.

Reply on behalf of R 2
is on record and a copy
thereof has been given to
other side on 28.10.2004.
No reply from R 1. Rejoinder
if any filed by 13.12.2004
be taken on record and
thereafter list before SB
for final hearing.

12/12

03.12.2004

Add. reply filed on 5-4-05
has been returned as
defective.

6/4/05

No sitting in RC on 14/4/05.

Renotified to 18/4/05.

13/4/05

Final order verbatim

17.10.2005
(16)

KVS(JM)

C-II

Mr. C.S.G.Nair
Mrs. K.Girija, ACGSC

Heard. Common order pronounced in open

Court.

KVS(JM)
17.10.2005

VS

रजिस्ट्री के टिप्पण
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RC

None for either side.

Additional reply has
not been re-presented yet.
Call on 30.05.2005.


18.04.2005

Add. reply not
re-presented yet.
30.05.2005

RC

None for either side.

Reply is on record
No rejoinder filed yet.
Additional reply for which
permission was granted by the
Hon'ble Bench, has also not
been re-presented though
sufficient time granted.
Rejoinder to the reply
already on record, if any,
filed by 20.06.2005 be taken
on record and thereafter
include in the list of cases
ready for final hearing (SB).


30.05.2005

Add. reply not re-presented
Rejoinder not filed
30.05.2005

रजिस्ट्री के टिप्पण
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Add. reply Statement
taken on record vide
MA 762/05.

21
13/10/05

रजिस्ट्री के टिप्पण
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LIST OF PAPERS

OA 312/04

Sl No.	No. of Papers on Record			Date of Paper	Description of Paper
	I	II	III		
1.	23	14	104	Proceedings	5 Pages
2.	17	10	105	Final Orders	44 Pages

(1) (1) 23/4/04 OA
 (2) " Vakkalet
 (2) (2) 28/10/04 Reply statement
 (4) (4) 5/4/05 Addl. " " " " " "
 (3) 2/7/04 m/a